

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 132**  
**IB-660/ND/2020**

**IN THE MATTER OF:**

Entertainment Network India Ltd

... Applicant/Petitioner

Vs

Praise Communications Pvt Ltd

... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 09.12.2020**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None for the applicant. In the interest of Justice, matter adjourned  
to 15.01.2021.

Sd/-  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

Sd/-  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**

